

**No.CMO.7(A)/2015/534**  
**GOVERNMENT OF MIZORAM**  
**CHIEF MINISTER'S OFFICE**

**SANCTION ORDER**

*Aizawl, the 5<sup>th</sup> of June, 2020*

With of the approval of the Chairman of the Committee on Utilisation of Chief Minister's Relief Fund for Covid -19 and the approval of the Hon'ble Chief Minister, Mizoram, the following amount has been sanctioned from CM's Relief Fund as follows:

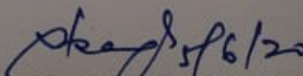
Sl No.	Name of Welfare/Association/etc	Amount Sanctioned (in Rs.)	Purpose
1	Mizo Christian Fellowship Lucknow	87,200	For transportation of stranded residents of Mizoram from outside the State.
2	Kanpur Mizo Fellowship	75,000	
3	Jabalpur Mizo Welfare Association	38,400	
4	Andaman& Nicobar Mizo Welfare Association	3,50,000	

**Grand Total Rs. 5,50,600/-**

**Sd/- J. C. Ramthanga**  
Additional Chief Secretary to Chief Minister,  
Mizoram

**Memo No.CMO.7(A)/2015/534 : Dated Aizawl, the 5<sup>th</sup> of June, 2020**  
Copy to :-

1. Sr. PPS to Chief Secretary, Mizoram for information.
2. P.S to Commissioner & Secretary, Finance Department, Mizoram for information.
3. Chairman, Task Group on Migrant Workers and Stranded Travellers for information.
4. Director, Information and Public Relations Deptt. for information and necessary publicity.
5. Guard File.

  
**(LALMANSANGA)**  
Private Secretary to Chief Minister  
Mizoram